

Annexure-9

Name of the corporate debtor: **LANGLEY APPAREL INDIA PRIVATE LIMITED** ; Date of commencement of CIRP: 18.07.2023; List of creditors as on: 04.08.2023
 In accordance with Section 25(2) (e), IBC, 2016

List of other creditors (Other than financial creditors and operational creditors)

Sl.No.	Name of creditor	Details of claim received			Details of claim admitted							Amount of claim not admitted	Amount of mutual dues, that may be set-off	Amount of contingent claim	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	Amount of mutual dues, that may be set-off								
-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-

(Amount in ₹)

